CENTRAL ELECTRICITY REGULATORY COMMISSION 3rd& 4th Floor, Chanderlok Building, 36 Janpath, New Delhi – 110 001 (Tele No. 23353503 Fax No. 23753923)

No. L-1/18/2010-CERC

Dated the 9th December, 2016

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulation, 2016.

In exercise of power conferred under clause (h) of sub-station (1) of Section 79 read with Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft regulations on the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulation, 2016 in order to further amend certain provisions of Central Electricity Regulatory Commission (wherein Electricity Grid Code) Regulations, 2010, as amended from time to time. The draft regulation alongwith Explanatory Memorandum are annexed to this notice and can also be downloaded.

- 2. Notice is hereby given under sub-section(3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting suggestions/objections/comments from the stakeholders and interested persons on the draft regulations. The comments/suggestions/objections may be sent to the undersigned by 30.12.2016.
- 3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

(Shubha Sarma) Secretary